



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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October 14, 2014

RBI cancels Certificate of Registration

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934 on supervisory grounds.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	CIN No.	Date of Issuance of CoR	Date of Cancellation Order
1.	M/s Dutta Financiers (India) Limited, Jammu	90/11, Nanak Nagar, Jammu	A-11.00047	U67120 JK1997 PLC001619	July 16, 2001	January 27, 2014
2.	M/s Thind Finance Limited	SCO No.3, Opposite Paras Down Town Square, Zirakpur, Tehsil Derabassi, District-SAS Nagar, Mohali, Punjab-140603	A-06.00338	U65921 PB1981 PLC004482	June 08, 2007	May 09, 2014
3.	M/s Deep Hire Purchase Ltd.	Garha Road, Near Radio Station, Jalandhar	A-06.00355	U65991 PB1980 PLC004278	June 18, 2007	June 26, 2014
4.	M/s Shiromani Finance Limited	24-C, Nehru Market, Jammu-180004	A-11.00071	U67120 JK1986 PLC000848	April 13, 2007	July 11, 2014

Following cancellation of registration certificate, the companies cannot transact the business of non-banking financial institution. They have also been prohibited from accepting any deposits with immediate effect from any person in any form whether by way of renewal or otherwise until further orders and also from alienation of their assets without prior written permission of the Bank.